IN THE NATIONAL COMPANY LAW TRIBUNAL COURT -III, NEW DELHI.

Appeal No.189/2017

In the matter of:

M/s. Excellent Technologies Pvt. Ltd.

...Appellant

SECTION: Under Section 252

Coram:

Order delivered on 07.12.2017

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the Appellant For the Intervener

Sarika Jain. Manish Raj, CP for ROC, Delhi.

ORDER

Due to paucity of time the matter is adjourned to 17.01.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

KCS